

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.304

New IA5701/2021 New IA5702/2021 New IA5703/2021 New IA5704/2021
In
IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors

Vs.

GRJ Distributors and Developers Private Limited

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 14.12.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Piyush Singh, Adv. Aditi Sinha, Mr. Lokesh Bhola, Adv for Applicants in I.A No.5701/2021, I.A No.5702/2021, I.A No.5703/2021 and I.A No.5704/2021

For the Respondent


: Mr. Vivek Kohli Senior Advocate, Mr. Aman Anand, Ms. Purbhasha Panda Advocates

ORDER

New IA5701/2021 New IA5702/2021 New IA5703/2021 New IA5704/2021:-

Let all the IAs be listed for further consideration on 23.12.2021 including the IB-1066(ND)/2020.


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)